

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.452 of 2015

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

09/25.03.2021

Learned counsel for the petitioner seeks time to take instruction from his client.

Prayer is allowed.

Put up this case on 13.04.2021.

Mr. S. Piperwal, learned counsel for the JPSC and Ms. Supriya Minz, learned counsel for the respondent-State are present.

(Deepak Roshan, J.)

Fahim/-